

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 10  
Rest. CP No. 24(ND)/2015  
Under Section 397/398 of  
Companies Act, 1956**

**In the matter of:**

**Rajat Jain**

**...Petitioner**

**Versus**

**M/s Surabhi Stores Pvt. Ltd.**

**...Respondent**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 11.07.2024.

Therefore, the matter is reposted to 12.08.2024.



**(Prabhu Dayal Sewda)  
Court Officer**

July 11, 2024